

**Delhi Green Belt Scheme**

3676. PROF. NARAIN CHAND PARASHAR: Will the Minister of WORKS AND HOUSING be pleased to state the latest progress made in the 'Green Belt Scheme' in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): According to the Master Plan, 'agricultural green belt' of about one mile depth has been provided around the 1981 urbanisable limits. This concept still stands.

**Amount of Subsidy Due from FCI to Dehra Cooperative Marketing Society Himachal Pradesh**

3677. PROF. NARAIN CHAND PARASHAR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether due to the blocking of the subsidy due to the Himachal Pradesh Government from the Food Corporation of India, the Dehra Cooperative Marketing Society has stopped the sale and supply of sugar to the people of Dehra Tehsil in the Kangra District; and

(b) if so, what steps Government propose to get this subsidy paid to the said society from the Food Corporation of India?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN): (a) and (b) The Government have not received any report about the Dehra Cooperative Marketing Society stopping the sale and supply of sugar to the people of Dehra Tehsil in the Kangra District. However, the Food Corporation has already settled the normal claims of

the Government of Himachal Pradesh for reimbursement arising from the operation of the scheme for distribution of levy sugar at a uniform retail price throughout the country. The claims of the State Government on account of higher prices paid under interim orders of courts permitting certain sugar mills to charge at rates higher than the notified prices pending decision on their writ petitions are under consideration of the Food Corporation of India in consultation with the Government of India.

**Area and Funds for Use of Waste Land for Agricultural Purposes in Orissa During Fifth Plan**

3678. SHRI ANADI CHARAN DAS: SHRI P. GANGADEB:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether there is large area of waste land which can be used for agriculture purposes in the State of Orissa,

(c) whether any fund have been allotted to Orissa during Fifth Plan; and

(c) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN): (a) According to the Land Utilisation Statistics, there are about 7.71 lakh hectares of culturable waste land in Orissa.

(b) and (c). During the Fifth Plan a sum of Rs. 56.80 lakhs has been ear-marked for taking up Land Reclamation work under Tribal Development Agency in Koraput and Ganjam districts. Under the Centrally Sponsored Scheme for Amendment of Acid Soils in compact areas during the fifth five year plan, it is proposed to amend an area 0.30 lakh hectares of acid soils with the use of lime basic slag in Orissa. To